

Name of the Corporate Debtor- JOHNSON WATCH COMPANY PRIVATE LIMITED
Date of commencement of CIRP: 17-01-2024
List of Creditors as on 07-01-2025

Sr. No.	Name of Creditor	Details of Claim		Details of claim admitted				% Share in Total Amount of Claims Admitted	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim	Details of Security Interest	Whether related party				
1	Yes Bank Limited	05-11-2024	22,62,18,654.37	22,62,18,654.37	Financial Creditor-Secured	As per Anenxure 1	No	12.35%	-	-	
2	RBL Bank Limited	05-09-2024	9,81,51,500.92	9,81,51,500.92	Financial Creditor-Secured	As per Anenxure 2	No	5.36%	-	-	
	TOTAL		32,43,70,155.29	32,43,70,155.29				17.71%	-	-	

For Johnson Watch Company Private Limited
Virtuoso IPE Private Limited, Resolution Professional
IPE Registration No. IBBI/IPE-0123/IPA-1/2023-24/50069



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Atul Laxmichand Gala
Director

Annexure No. 2

Security of RBL Bank Limited

1. First Pari Passu Charge by way of Hypothecation of Entire Current Assets and movable assets of the CD.
2. First Pari Passu Charge by way of Equitable mortgage on Residential Property Situated at Plot No. 6-A, Block-K, Green Park Extension, New Dehli-110016 owned by Rajesh Madan and Uttam Chand Madan.
3. First Pari Passu Charge by way of Equitable mortgage on Commercial Property Situated at Plot No. 71, Block E, South Extension, Part 1, New Delhi – 110049 owned by Rajesh Madan & Anil Madan.
4. Negative Lien over Commercial property situated at L-21 & L-21 A, Connaught Place, New Delhi.
5. Personal Guarantee:
 - a) Unconditional & Irrevocable Personal Guarantee of Mr. Rajesh Madan
 - b) Unconditional & Irrevocable Personal Guarantee of Mr. Anil Madan
 - c) Unconditional & Irrevocable Personal Guarantee of Mr. Manish Madan
 - d) Unconditional & Irrevocable Personal Guarantee of Mr. Ankit Madan
 - e) Unconditional and Irrevocable Personal Guarantee of Mr. Uttam Chand Madan



Annexure No. 1

Security of Yes Bank Limited

1. First Pari passu Charge on all Current Assets and Movable Fixed assets of the Borrower (both present and future).
2. First Pari Passu Charge on below mentioned immovable Fixed Assets of the Borrower
 - Residential Property situated at K-6A, Green Park Extension, New Delhi
 - Commercial Property situated at E-71, South Extension, New Delhi
3. Second Charge on Existing Charge on entire Current Assets and Movable Fixed assets of the Borrower at all location (both present and future).
4. Second Charge on Existing Charge on below mentioned Immovable Fixed Assets of the Borrower
 - Residential property situated at K-6A, Green Park Extension, New Delhi
 - Commercial property situated at E-71, South Extension, New Delhi
5. Negative Lien over Commercial property situated at L-21 & L-21 A, Connaught Place, New Delhi.
6. Charge on Current Assets financed through the additional Working Capital Term Loan.
7. Name of Guarantors, if any
 - a) 100% Credit Guarantee by National Credit Guarantee Trust Company Limited ('NCGTC') for Guaranteed Emergency Credit Line ('GECL') by way of Working Capital Term Loan ('WCTL') for INR 8.93 Cr.
 - b) Unconditional & Irrevocable Personal Guarantee of Mr. Rajesh Madan
 - c) Unconditional & Irrevocable Personal Guarantee of Mr. Anil Madan
 - d) Unconditional & Irrevocable Personal Guarantee of Mr. Manish Madan
 - e) Unconditional & Irrevocable Personal Guarantee of Mr. Ankit Madan
 - f) Unconditional and Irrevocable Personal Guarantee of Mr. Uttam Chand Madan

